

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 28/2003

DATE OF ORDER : 4.2.2003

Atar Singh son of Shri Dharam Singh, aged about 56 years.  
Assistant Engineer (Dismissed), Department of Telecom, presently  
residing at B-104, Nand Puri, Hawa Sarak, Jaipur.

.... Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Tele -  
communication, Department of Telecommunication, New Delhi.
2. Telecom., Department of Telecommunication, Government  
of India, New Delhi through its Member Services, West Block-1,  
Wing 2, Ground Floor, R.K. Puram, New Delhi.
3. Chief General Manager (Maintenance), Northern Telecom  
Region, New Delhi.

.... Respondents.

Mr. (Dr.) V.S. Main, Counsel for the applicant.

CORAM

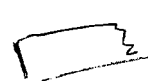
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant prays for with-  
drawing the OA in order to enable him to file a duly constituted  
fresh OA. Prayer granted. The OA is dismissed as withdrawn.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)